

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.138/05

Tuesday this the 15th day of March 2005

C O R A M :

HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR.H.P.DAS, ADMINISTRATIVE MEMBER

P.Yacoob,
S/o.late Shrikasmi Achammada,
Trained Graduate Teacher,
Government High School, Kiltan.
Residing at Puthiyathakkal House,
Kiltan, Lakshadweep.

Applicant

(By Advocate Mr.T.C.Govindaswamy)

Versus

1. The Administrator,
Union Territory of Lakshadweep,
Kavaratti.
2. The Director of Education,
Union Territory of Lakshadweep,
(Department of Education), Kavaratti.
3. Head Master,
Kiltan Government High School,
Union Territory of Lakshadweep.

Respondents

(By Advocate Mr.Shafik M.A.)

This application having been heard on 15th March 2005 the
Tribunal on the same day delivered the following :-

O R D E R

HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN

Learned counsel of the applicant seeks permission to
withdraw the application. Permission is granted. O.A. is
dismissed as withdrawn. No costs.

(Dated the 15th day of March 2005)

12.6.2005

H.P.DAS
ADMINISTRATIVE MEMBER

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A.V.HARIDASAN
VICE CHAIRMAN